

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-94-2020**

Girish Shantrambhai Agarwal ... Applicant

Vs

State of Goa & Anr. ... Respondents

Shri N. Trivedi, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Shri Kushwant Singh Chadha, intervenor in person.

Coram : DAMA SESHADRI NAIDU, J.**Date : 11 December 2020****P.C. :**

Shri Singh, the complainant, has appeared in person and informed me that he has filed an intervention application.

2. Shri P. Faldessai, the learned Additional Public Prosecutor, informs me that he has received a copy as well.

3. Shri Singh assures me that he will serve a copy of the application on the applicant's counsel as well.

4. Let the Registry list that application and post the matter on 14.12.2020.

5. Interim protection, granted earlier, to continue.

DAMA SESHADRI NAIDU, J.

NH